

Annexure – 7														
Name of the corporate debtor: BLD Metal and Alloys Private Limited ; Date of commencement of CIRP: 03/06/2026; List of creditors as on: 26.08.2026														
List of operational creditors (Government Dues)														
(Amount in INR)														
Sl no	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	%voting share in COC , if applicable					
1	Assistant Commissioner of Income Tax, C.R. Building, 1.P. Estate, Delhi, Income Tax Department	12-Jun-26	1,202,055.00	-	Un-Secured	-	-	No	-	-	-	-	1,202,055.00	Claimant is intimated about defects (non submission of requisite Form) on 15th & 16th June 2026, 17th and 27th July 2026 and 24th Aug 2026
2	Office of the Deputy Commissioner, CGST Division, Mundka, New Delhi	16-Jul-26	150,400.00	150,400	Un-Secured	-	-	No	-	-	-	-	-	Claimant is intimated about admission on 17th June 2026
3	Excise and Taxation Officer, Bahadurgarh, Haryana	11-Aug-26	31,967,487.00	-	Un-Secured	-	-	No	-	-	-	-	31,967,487.00	Claimant intimated on 21.08.2026 regarding submission of documents and computation
Total			33,319,942.00	150,400.00						-	-	-	33,169,542.00	